

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 2737
TO BE ANSWERED ON 02.08.2018

STRENGTHENING OF MINERAL AUCTION REGIME

2737. SHRI SHRIRANG APPA BARNE:
DR. PRITAM GOPINATH MUNDE:
SHRI DHARMENDRA YADAV:
SHRI ANANDRAO ADSUL:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:
SHRI ADHALRAO PATIL SHIVAJIRAO:

Will the Minister of MINES be pleased to state:

(a) whether the Union Government has organized the 4th National Conclave on Mines and Minerals recently and is considering a proposal in coordination with States for strengthening the mineral auction regime as well as help in expediting auctions and bring in greater participation from the stakeholders;

(b) if so, the details thereof;

(c) whether the Union Government has identified more mineral blocks for auction to increase domestic mineral production and if so, the details thereof, State-wise;

(d) whether many State Governments have showcased the mineral blocks which are to be auctioned in the financial year 2018-19 in the first technical session and if so, the details thereof;

(e) whether there is a need to adopt investor friendly approach for furthering the development of mineral sector in the country including Bundelkhand; and

(f) if so, the steps taken by the Union Government in this regard?

ANSWER

THE MINISTER OF STATE FOR MINES
(SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a) & (b): Yes, Madam. The 4th National Conclave on Mines and Minerals was organized by Ministry of Mines on 13.07.2018 at Indore. Technical sessions on showcasing mineral blocks to be auctioned by the State Governments in the financial year 2018-19 and on auction handholding and post auction processes were organized in the Conclave. The Ministry of Mines has worked in cooperation with the State Governments to strengthen the mineral auction regime and has facilitated the auction process, through its Institutions i.e. Geological Survey of India (GSI), Mineral

Exploration Corporation Ltd. (MECL) and Indian Bureau of Mines (IBM) and Central Public Sector Enterprises such as MECON Ltd. and MSTC Ltd. by providing initial handholding support to the State Governments for Transaction Advisory Services, Differential Global Positioning System Survey, Geological Report preparation and e-auction platform etc.

(c): Ministry of Mines, through its institutions, GSI & MECL, has carried out exploration of various mineral blocks and handed over the Geological Reports (GR) to respective State Governments to carry out auctions. The State-wise details are as under:

State	GRs handed over by GSI during 2014-17	GRs handed over by MECL during 2016-18
Andhra Pradesh	4 Blocks (2 Limestone, 1 Bauxite, 1 Graphite)	-
Chhattisgarh	7 Blocks (3 Bauxite, 3 Limestone, 1 Gold)	1 Limestone Block
Gujarat	3 Blocks (2 Limestone, 1 Bauxite)	-
Haryana	3 Base Metal Blocks	-
Himachal Pradesh	1 Base Metal Block	-
Jharkhand	2 Bauxite Blocks	1 Copper Block
Karnataka	14 Blocks (7 Gold, 4 Bauxite, 1 Limestone, 1 Iron Ore, 1 Copper Base Metal)	4 Gold Blocks
Kerala	1 Bauxite Block	-
Madhya Pradesh	17 Blocks (7 Gold, 6 Base Metal, 2 Manganese, 1 Limestone, 1 Graphite)	4 Blocks (3 Limestone, 1 Lead-Copper-Zinc)
Maharashtra	9 Blocks (3 Bauxite, 3 Base Metal, 1 Tungsten, 1 Manganese, 1 Copper & associated minerals)	2 Blocks (1 Tungsten, 1 Copper)
Meghalaya	7 Limestone Blocks	-
Odisha	16 Blocks (8 Iron Ore, 5 Manganese, 3 Bauxite)	1 Iron Ore Block
Rajasthan	30 Blocks (14 Base Metal, 10 Gold, 2 Lead & Zinc, 1 Limestone, 1 Silver, 1 Copper & Zinc, 1 Tungsten & Lithium)	-
Tamil Nadu	4 Blocks (2 Molybdenum, 1 Limestone, 1 PGE)	4 Molybdenum Blocks
Telangana	3 Blocks (2 Gold, 1 Iron Ore)	3 Limestone Blocks
Uttar Pradesh	3 Andalusite Blocks	-
Total	124 Blocks (27 Base Metal, 27 Gold, 18 Bauxite, 18 Limestone, 10 Iron Ore, 8 Manganese, 3 Andalusite, 2 Graphite, 2 Lead & Zinc, 2 Molybdenum, 1 Copper Base Metal, 1 Tungsten, 1 Copper & associated minerals, 1 Silver, 1 Copper & Zinc, 1 Tungsten & Lithium, 1 PGE)	20 Blocks (7 Limestone, 4 Gold, 4 Molybdenum, 2 Copper, 1 Iron Ore, 1 Tungsten, 1 Lead-Copper-Zinc)

(d): Yes, Madam. The State Governments of Andhra Pradesh, Assam, Chhattisgarh, Gujarat, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Rajasthan and Telangana gave presentations on the mineral blocks to be auctioned by them in financial year 2018-19. The details of these mineral blocks are as under:

State	Mineral blocks showcased in 4th National Conclave on Mines and Minerals
Andhra Pradesh	7 Blocks (6 Limestone, 1 Gold)
Assam	4 Limestone Blocks
Chhattisgarh	7 Blocks (5 Bauxite, 2 Limestone)
Gujarat	3 Blocks(2 Limestone and Marble & 1 Limestone)
Jharkhand	18 Blocks (4 Bauxite, 4 Limestone, 3 Graphite, 2 Iron Ore, 2 Emerald, 1 Copper, 1 Manganese, 1 Limestone/ Dolomite)
Karnataka	8 Iron Ore Blocks
Madhya Pradesh	13 Blocks (6 Limestone, 3 Base Metal, 2 Gold, 1 Manganese, 1 Bauxite & Laterite)
Maharashtra	13 Blocks (6 Bauxite, 3 Limestone, 2 Copper, 1 Iron Ore, 1 Manganese)
Odisha	9 Blocks (4 Iron Ore, 3 Limestone, 1 Manganese, 1 Iron Ore & Manganese)
Rajasthan	16 Blocks (10 Limestone, 3 Copper, 2 Copper & associated minerals, 1 Base Metal)
Telangana	3 Limestone Blocks
Total	101 blocks (42 Limestone, 15 Iron Ore, 15 Bauxite, 6 Copper, 4 Manganese, 4 Base Metal, 3 Gold, 3 Graphite, 2 Emerald, 2 Copper & associated minerals, 2 Limestone and Marble, 1 Iron Ore & Manganese, 1 Limestone/ Dolomite, 1 Bauxite & Laterite)

(e) & (f): Ministry of Mines has endeavoured to institutionalize an investor friendly regime for the development of mining sector in the country. Ministry of Mines developed the model tender document that could be adopted by States which contains GR, Information Memorandum and Mines Development and Production Agreement of mineral blocks notified for auction. This information is available to the investors at the start of auctions to ensure transparency. The Mineral Auction Rules have been amended by the Ministry of Mines vide notification dated 30.11.2017 to make the auction process simpler and to help the States auction mineral blocks quickly.
